CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 655/TT/2020

Subject: Petition for truing up of transmission tariff of 2014-19

tariff period and determination of transmission tariff of 2019-24 tariff period of three assets under "Spare 765/400 kV Transformers for Northern Region" in

Northern Region.

Date of Hearing : 6.1.2022

Coram : Shri I.S. Jha, Member

Shri Arun Goyal, Member Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd.

& 16 Others

Parties present : Shri S.S Raju, PGCIL

Shri D.K. Biswal, PGCIL

Shri Ved Prakash Rastogi, PGCIL

Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-(V. Sreenivas) Joint Chief (Law)

